National Company Law Tribunal

Allahabad Bench

CP No. 9/1/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Vijay Construction Red. Ut.

SECTION OF THE COMPANIES ACT:

SI. NO.

Name

Designation

Representation

Signature

1. Savabh Kelin Adv Pehnonun

2. MR VIVEK KOHLT J ADV RESPONDENT
MR NIKHK MATHER

CP No.9(ND)/2015

Parties are represented by their respective counsels. On the persistent request of learned counsel for both the parties, the case is adjourned to 5th October, 2017.

Dated:07.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

-- Sd-

Typed by: Kavya Prakash